

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
IB-691(ND)/2020

**IN THE MATTER OF:**

M/s. Sentinels Security Private Limited  
Vs.  
Duet Sare Outsourcing Private Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 28.07.2021**

**CORAM:**

**SHRI. P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Appellant                     :  
For the CD                                 :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.08.2021.

  
**(Madhu Narula)**  
**Court Officer**